

**ANNEXURE-I**

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2014(As on 01.01.2015)**

**Service** : **INDIAN CORPORATE LAW SERVICE**  
**Name of the Officer (in full)** : **AKSHAYA KUMAR SAHOO**  
**Designation** : **ASSISTANT DIRECTOR**  
**Date of Birth** : **17<sup>th</sup> MAY, 1968**  
**Ministry /Department / Office** : **Ministry of Corporate Affairs,  
Office of the Regional Director, Eastern Region, Kolkata.**  
**Grade Pay : 5,400/-** : **Present Pay : Rs. 24,590/- (Rs. 19,190/- + Rs. 5,400/-)**



MS  
30/1/15

Name of district sub-division, Taluk and village in which property is situated.	Name and details of property - housing, lands and other buildings.	Cost of construction/ acquirement including land in case of house and year when purchased.	Present value	If not in own name, state in whose name held and his / her relationship to the Government servant.	How acquired - whether by purchase, lease, Mortgage, inheritance, gift, or otherwise with date of acquisition and name with details of persons from whom acquired.	Annual income from the property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Village : Gunadol Kalyani Nagar, Dist. : Cuttack,	i) Freehold land (Residential) 1350 Sq.ft	Rs. 4.80 lacs	Rs. 4.80 lacs (Approximately since not	Purchased in the name of my wife	Purchased on 26.11.2010 from Smt. Pranati Singh, Mohanty Lane, Thoriasahi, Dist. :	NIL	Ministry has taken on record of the intimation

Odisha			valued after purchase)		Cuttack		vide O.M No. C-29011/16/2007-Vig. Dated 24 <sup>th</sup> February, 2012.  Building under construction
	ii) Building (2 storied 750 sq. ft each) on above land under construction which estimated cost of construction Rs. 21.00 lacs. Detailed estimation, Building plan (approved by CDA) submitted to office at the time of withdrawal of Rs. 9.00 lacs from GPF Account. Original documents submitted to State Bank of Hyderabad, Badambadi Branch, Cuttack for availing House Building Loan.	Rs. 15.00 lacs spent for construction-in-progress	-	-	-	-	
Village and P.O. – Bada Raghunathpu, Dist. : Khurda, Odisha	Agricultural Land 1800 Sq.ft.	Rs. 2.02 lacs	Rs. 2.02 lacs (Approximately since not valued	-do-	Purchased on 05.09.2011 from Shri Bijay Upadhay GPOA of Shri Amit Kumr Jaiswal, Mathasahi, P.O. :	NIL	Ministry has taken on record of the intimation vide O.M

			after purchase)		Bidanasi, Dist. : Cuttack, Odisha	No. C- 29011/16/ 2007-Vig. Dated 31 <sup>st</sup> January, 2014.
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Signature:   
Date: 30.01.2015

**NOTES:**

- 1) \* In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 2)\*\* Includes short term lease also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on . Government servant
- 4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.